

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL MISCELLANEOUS PETITION NO. 12441 OF 2016
(Application for exemption from surrendering)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. OF 2016

Sharda Devi ...Petitioner(s)

VERSUS

State of Uttar Pradesh ... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by Mrs. Mona K. Rajvanshi, Advocate on behalf of Petitioner against the Judgment and Order dated 15th June, 2016 of the High Court of Judicature at Allahabad, Uttar Pradesh in Criminal Appeal No. 6631 of 2009.

It is submitted that SLP (Crl.) No. 944 of 2014 referred to on Annexure P-19 (Page nos. 85-86) was dismissed by this Hon'ble Court on 7th November, 2014.

The application above mentioned is listed before the Hon'ble Judge in Chambers with this office report.

DATED this the 3rd day of August, 2016.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

Mrs. Mona K. Rajvanshi, Advocate

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ASSISTANT REGISTRAR